

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**

Petition No. 101/2006

In the matter of

Review of the order dated 2.5.2006 in petition No. 137/2004-Approval of transmission tariff for 400 kV Ramagundum-Hyderabad transmission line in Southern Region and HVDC back-to-back station (2x500 MW) at Chandrapur connecting Western Region and Southern Region for the period 1.4.2004 to 31.3.2009.

And in the matter of

Tamil Nadu Electricity Board, Chennai

..Petitioner

Vs

1. Power Grid Corporation of India Limited
2. Karnataka Power Transmission Corporation Ltd., Bangalore
3. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
4. Kerala State Electricity Board, Thiruvananthapuram
5. Electricity Department, Govt. of Pondicherry, Pondicherry
6. Electricity Deptt., Government of Goa, Panaji
7. Madhya Pradesh State Electricity Board, Jabalpur
8. Maharashtra State Electricity Board, Mumbai
9. Gujarat Electricity Board, Baroda
10. Electricity Deptt., Administration of Daman & Diu, Daman
11. Electricity Deptt., Administration of Dadra Nagar Haveli, Silvassa
12. Chhattisgarh State Electricity Board, Raipur

Respondents

The following were present:

1. Shri V.K.Jain, TNEB
2. Shri P.S.Shankar, TNEB

**ORDER
(DATE OF HEARING: 21.12.2006)**

This application has been made for review of the order dated 2.5.2006 in petition No. 137/2004-Approval of transmission tariff for 400 kV Ramagundum-Hyderabad transmission line in Southern Region and HVDC back-to-back station (2x500 MW) at Chandrapur connecting Western Region and Southern Region for the period 1.4.2004 to 31.3.2009.

2. Heard representative of the petitioner. Admit. The petitioner is directed to serve copy of the application for review on the respondents by 10.1.2007. The respondents may file their reply by 15.2.2007 with a copy to the petitioner, who may file its rejoinder, if any, by 28.2.2007.

3. List on 8th March 2007.

**Sd-/
(BHANU BHUSHAN)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi dated the 21st December 2006